

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH AT BANGALORE**

**REVIEW APPLICATION NO.170/00074/2019**

**IN O.A NO.170/01705/2018**

**DATED THIS THE 28<sup>TH</sup> DAY OF FEBRUARY, 2020**

**HON'BLE DR K. B SURESH....MEMBER (J)  
HON'BLE SHRI.C V SANKAR .....MEMBER (A)**

1. The Union of India,  
By Secretary,  
Ministry of Defence,  
South Block,  
New Delhi-110 011.

2. The Controller General of Defence Accounts  
Ulan Batar Road Palam  
Delhi Cantt-110 010.

3. The Principal Controller of  
Defence Accounts,  
No.107, Lower Agram Road,  
Agram Post,  
Bangalore-560 007

...Review Applicants  
(By Advocate M V Rao, Senior Panel Counsel)

Vs.

Sri.Venkatesh D Joshi,  
S/o Late Dattatreya Joshi,  
Aged about 64 years  
Retired as Auditor  
O/o Principal Controller of Defence Accounts,  
Lower Agram Road,  
Agram Post,  
Bengaluru-560 007  
Residing at H.No.2832/6, "Anugraha" 1<sup>st</sup> Floor,  
SMV Layout, 4<sup>th</sup> Block,  
Behind Doddabasti Bus Stand,  
Doddabasti, Bengaluru-560 110.

...Review Respondent  
(By Shri.A R Holla, Counsel for the Respondents)

**ORDER (ORAL)****HON'BLE DR K.B.SURESH, MEMBER (J)**

We heard the matter in great detail. We had dismissed the OA on the points which arose first and not on the question of MACP alone. The question of MACP was a corollary matter which also had a bearing on the issue and therefore we have settled it. Now Shri M.V. Rao, learned counsel for the original respondents, would say that in fact they had actually paid it also. Whether they had paid it or not is not a matter to be looked into now but the OA will remain dismissed on the other grounds mentioned in great detail in the earlier paragraphs. Therefore, the RA fails.

2. The RA is dismissed. No order as to costs.

**(C V SANKAR)  
MEMBER (A)**

**(DR K.B.SURESH)  
MEMBER (J)**

/rsh/

**Annexures referred to by the Applicant in RA No.170/00074/2019**

Annexure R1	Copy of the order dated 03.04.2019 in OA No.1705/2018
Annexure R2	Copy of the letter dated 07.10.2015
Annexure R3	Copy of the letter dated 08.08.2018